

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th September, 2014

No.HC.VII-04/2014/ 6952 /A. Smti Rita Bora Saikia, Presiding Officer, Labour Court, Guwahati, is transferred and posted as District and Sessions Judge, Dhemaji, vice Shri Laksheswar Hazarika to be retired on 30.09.2014 on superannuation.

In anticipation of her release by the Govt. of Assam, Smti Bora Saikia will hand over charge of her Court and Office to the Presiding Officer, Industrial Tribunal, Guwahati and proceed to join her new assignment positively in the afternoon of 30.09.2014.

No.HC.VII-04/2014/ 6953 /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, as the Sessions Judge of the Sessions Divisions/ jurisdiction with Head-quarters as shown below against her name to exercise such powers within the local limits of her respective jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters/Station
1.	Smti Rita Bora Saikia	Dhemaji	Dhemaji

No.HC.VII-04/2014/ 6954 /A. Smti Soneka Bora, Presiding Officer, Labour Court, Dibrugarh, is transferred and posted as Presiding Officer, Labour Court, Guwahati, vice Smti Rita Bora Saikia transferred.

In anticipation of her release by the Govt. of Assam, Smti Bora will hand over charge of her Court and Office to the Presiding Officer, Industrial Tribunal, Dibrugarh and proceed to join at her new place of posting immediately.

Further, Smti Bora is not entitled to Travelling Allowance, as she is transferred on her request.

No.HC.VII-04/2014/ 6955 /A. The Presiding Officer, Industrial Tribunal, Dibrugarh will remain in-charge of the Court and Office of the Presiding Officer, Labour Court, Dibrugarh, until further orders.

By order,
Sd/- Robin Phukan
REGISTRAR (VIGILANCE)

Memo NO. HC.VII-04/2014/ 6956 - 6979 /A.

Dated 24.09.2014

Copy to:-


1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary steps for release of Smti Rita Bora Saikia from the post of Presiding Officer, Labour Court, Guwahati and release Smti Soneka Bora from the post of Presiding Officer, Labour Court, Dibrugarh and appoint her as Presiding Officer, Labour Court, Guwahati. He is further requested to invest Smti Rita Bora Saikia with the powers of District Judge.
2. The Secretary to the Govt. of Assam, Labour & Employment Department, Dispur, Guwahati for information and necessary action. He is requested to take necessary steps for release of Smti Rita Bora Saikia from the post of Presiding Officer, Labour Court, Guwahati and release Smti Soneka Bora from the post of Presiding Officer, Labour Court, Dibrugarh and appoint her as Presiding Officer, Labour Court, Guwahati
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
4. The District and Sessions Judge, _____
5. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar

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8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Shri Lakheswar Hazarika, District and Sessions Judge, Dhemaji. He is requested to hand over charge of his Court and Office to Smti Rita Bora Saikia, District and Sessions Judge designate, Dhemaji in the afternoon of 30.09.2014.
16. Smti Rita Bora Saikia, Presiding Officer, Labour Court, Guwahati
17. Smti Soneka Bora, Presiding Officer, Labour Court, Dibrugarh
18. The Joint Registrar (_____), Gauhati High Court, Guwahati
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati
20. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
21. The Administrative Officer (Judicial) (_____), Gauhati High Court, Guwahati
22. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
23. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
24. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)


24/09/14
24/9/2014